

SL. No.20

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.72/230/2023
NAME OF THE COMPANY	Mahatamil Mining and Thermal Energy Ltd (Transferor o.1) & Dikon Infratech Pvt Ltd (Transferor Co.2) & Tethys Properties Pvt Ltd (Transferor Co.3) & Belinda Properties Pvt Ltd (Transferor Co.4) & Mirach Power Ltd (Transferor Co.5) & National Energy Trading and Services Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**ORDER**

**Present:** Ld. PCS Mr. Vinay Babu for the Petitioner.

Assistant Director Mr. Harsha Vardhan Reddy from the Office of the Regional Director.

Ld. counsel from the Office of Official Liquidator.

RoC, OL reports not filed. For filing of reports by the RoC and OL, **matter is adjourned to 31.05.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**